

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, AT NEW DELHI
ORIGINAL APPLICATION NO. 627 OF 2022

IN THE MATTER OF:

PRAKASH YADAV

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

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RESPONDENT NO. 9- State of Rajasthan through Chief
Secretary, Government of Rajasthan

THROUGH



Mr. Devi Singh Beniwal
Officer-in-Charge for Respondent No. 9
Superintending Engineer
Water Resource Department
Bharatpur, Rajasthan

Place: New Delhi

Date: 02/05/2024

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AFFIDAVIT ON BEHALF OF RESPONDENT NO. 9: STATE OF
RAJASTHAN THROUGH CHIEF SECRETARY, GOVERNMENT
OF RAJASTHAN.



I, Mr. Sudhansh Pant, S/o Sh. Jiwan Chandra Pant, aged about 57 years, posted as Chief Secretary to The Government of Rajasthan, do hereby solemnly affirm and state as under :

1. I, the Deponent, am serving as Chief Secretary of the State and representing State of Rajasthan which has been impleaded as Respondent No. 9 in the O.A. No. 627/2022 vide order dated 24.04.2023 passed by this Hon'ble Tribunal.
2. The information sought on two points from the State of Rajasthan vide order dated 07.02.2024 is submitted as follows:

Pant
(Sudhansh Pant)
Chief Secretary

ATTESTED
Nagendra Singh
NOTARY, GOVT. OF INDIA
JAIPUR (RAJ.)

1 MAY 2024

A. INFORMATION PERTAINING TO CHECK DAMS / ANICUTS CONSTRUCTED ON MAIN RIVER SAHIBI

- i. Sahibi River is an ephemeral seasonal river which receives water only from monsoon flows.
- ii. At present there is one Earthen Dam named as Jawanpura Dhabai dam (capacity 3.29 mcum, maximum height 6.0m) located in Viratnagar tehsil, constructed in year 2002 and one Anicut named as Rajnota Anicut (capacity 0.00296 mcum, height 2.0m) located in Paota tehsil, constructed in year 2019 on Sahibi River in Kotputli-Behrur district of Rajasthan. In all other districts of Rajasthan viz Neem ka thana, Jaipur and Khairthal-Tijara through which the Sahibi River passes, there are no anicuts/check dams constructed on main Sahibi River.

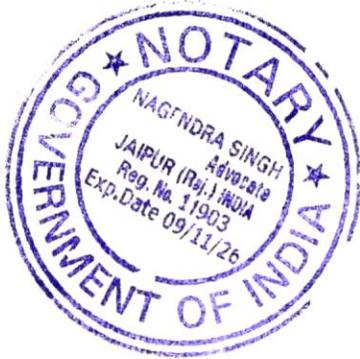
B. STATUS OF FLOW OF WATER IN SAHIBI RIVER TO THE BORDER OF STATE OF HARYANA

- i. The flow of Sahibi River from the year 1998 till 2023 was analysed at two locations in Khairthal-Tijara district, one at Sodawas Gauge Station which falls mid-way in the Sahibi River path towards Haryana and

Pant
(Sudhansh Pant)
Chief Secretary

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NOTARY, GOVT. OF INDIA
JAIPUR (RAJ.)

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another at Akoli Gauge Station near Haryana border and closer to Masani Barrage.

- ii. Out of the 25 years, flow was received at Sodawas gauge station only during five years as follows :-

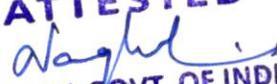
Sr. No.	Year	Gauge at Sodawas Guage Station (in meters)
1	1998	0.60
2	1999	0.90
3	2003	0.60
4	2016	0.15
5	2021	0.80

No flow of water was received in Sahibi River at Akoli gauge station.

- iii. Thus whatever negligible water flow generates in Sahibi river during monsoon period that does not cross the Rajasthan state boundary.

3. Respondent No. 9 most respectfully reserves their right to file an Additional Reply/ Status Report, and assist this Hon'ble Tribunal as and when directed to and required.

4. The facts stated in the present Affidavit are true and correct to the best of my knowledge and legal averments made therein are believed to be true upon legal advice received.

ATTESTED

 NOTARY, GOVT. OF INDIA
 JAIPUR (RAJ.)


 (Sudhansh Pant)
 DEPONENT
 Chief Secretary

1 MAY 2024

VERIFICATION:

I, the above named Deponent, do hereby verify and say that the facts stated hereinabove are true and correct to my knowledge and belief. No part thereof is false and nothing material has been concealed there from.

Verified at Rajasthan on this 01 day of May, 2024

Pant
(*Manish Pant*)
DEPONENT
Chief Secretary



ATTESTED
Magendra Singh
NOTARY, GOVT. OF INDIA
JAIPUR (RAJ.)

E. 1 MAY 2024